

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA NO 2444/92

New Delhi this the 11th day of November, 1997.

(8)
Hon'ble Shri S.R. Adige, Vice Chairman(A)
Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Sh. S. S. Hussain
S/O Sh. Z Hussain working as Daftry,
in the office of Economic Advisor,
Ministry of Industry, Udyog Bhawan.
R/O 380, Krishi Kunj, I.A.R.I.,
Pusa, New Delhi-110012.

(None for the applicant)

..Applicant

Vs.

Union of India
Through the Secretary,
Department of Industrial Development,
Ministry of Industries,
Udyog Bhawan, New Delhi.

The Director,
Department of Industrial Development,
Ministry of Industries,
Udyog Bhawan, New Delhi

Under Secretary,
Department of Industrial Development,
Ministry of Industries,
Udyog Bhawan, New Delhi.

(None for the respondents)

.. Respondents

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman(A))

This case has been on Board since 23.10.97, and was serial No. 7 of the regular hearing list.

2. In the absence of the applicant or his counsel, this OA is dismissed for default and non prosecution.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member(J)

Adige
(S.R. Adige)
Vice Chairman(A)

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